

PART III

**COMMISSIONERATE OF LAND REVENUE
LAND FAIR VALUE NOTIFICATION
PATHANAMTHITTA DISTRICT**

തിരുവല്ല റവന്യൂ ഡിവിഷണൽ ഓഫീസറുടെ നടപടിക്രമം
(ഹാജർ : വിനീത്, റ്റി. കെ.)

നമ്പർ എ2-1730/2018/കെ. ഡിസ്.

2018 ഒക്ടോബർ 4.

വിഷയം :—ഭൂമിയുടെ ന്യായവില നിർണ്ണയം—ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെ പോയ ഭൂമിക്ക് വില നിശ്ചയിക്കുന്നത്—സംബന്ധിച്ച്.

സൂചന :—(1) കേരള സ്റ്റാമ്പ് ആക്ട് 1959 സെക്ഷൻ 28 എ (ഫിക്സേഷൻ ഓഫ് ഫെയർവാല്യൂ ഓഫ് ലാന്റ്) ചട്ടം 3 (7) ചട്ടം (4).

(2) ശ്രീ. മനോജ് മാത്യു, കോന്നത്ത് വീട്, കരികുളംമുറി, പഴവങ്ങാടി വില്ലേജ് സമർപ്പിച്ച അപേക്ഷ.

(3) റാന്നി തഹശീൽദാർ (ഭൂരേഖ)-ടെ 24-3-2018-ലെ എച്ച്1-2280/18 നമ്പർ റിപ്പോർട്ട്.

2010 മാർച്ച് മാസം 6-ാം തീയതിയിലെ അസാധാരണ ഗസറ്റ് വിജ്ഞാപന പ്രകാരം നിലവിലുള്ള ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെ പോയ താഴെപ്പറയുന്ന സർവ്വെ നമ്പരിൽപ്പെട്ട വസ്തുക്കൾക്ക് സൂചന റിപ്പോർട്ടിന്റെ അടിസ്ഥാനത്തിൽ കേരള സ്റ്റാമ്പ് ആക്ട് സെക്ഷൻ 28 എ പ്രകാരം ന്യായവില നിർണ്ണയിച്ച് ഇതിനാൽ ഉത്തരവാകുന്നു.

താലൂക്ക്	വില്ലേജ്	തദ്ദേശ സ്വയംഭരണ സ്ഥാപനം	ബ്ലോക്ക് നമ്പർ	സർവ്വെ നമ്പരും സബ് ഡിവിഷൻ നമ്പരും	ക്ലാസിഫിക്കേഷൻ	ന്യായവില (ആർ ഒന്നിന്)
റാന്നി	ചേത്തയ്ക്കൽ	പഴവങ്ങാടി		777/1 B-42 777/1BC43-66	Residential Plot with Panchayat road access	18,000

സർക്കാർ ഉത്തരവ് (പി) നമ്പർ 188/2014/റ്റി. ഡി. തീയതി 14-11-2014 പ്രകാരം 2010-ലെ ന്യായവിലയുടെ 50% വർദ്ധന കൂടി ഇതിന് പുറമെ കണക്കാക്കാവുന്നതാണ്.

FORM 'A'

[See Rule 4]

NOTIFICATION

No. A2-1730/2018/K.Dis.

4th October 2018.

Whereas, it is expedient to publish the fair value of land as required under Section 28A of the Kerala Stamp Act, 1959, read with rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, the fair value of land in Survey No. 777/1B42, 777/1BC-43-66 Chethackal Village, Ranni Taluk of the Pathanamthitta District is hereby fixed as shown in the schedule hereto:

SCHEDULE

<i>Name of District</i>	<i>Name of Taluk</i>	<i>Name of Village, Sy. No & Sub Division Number</i>	<i>Panchayath</i>	<i>Ward</i>	<i>Classification by Use</i>	<i>Fair Value of the Land fixed</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Pathanamthitta	Ranni	Chethackal Village 777/1B-42 777/1BC-43-66	Pazhavangadi		Residential plot with Panchayath road access	~ 18,000

Revenue Divisional Office,
Thiruvalla.

(Sd.)
Revenue Divisional Officer.

ERNAKULAM DISTRICT

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1950, read with rule (4) of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, now therefore it is hereby made known to the public that the fair value fixed for the land mentioned against each serial numbers in respect of the land situated in the Survey/Re-Survey numbers of the Village and Taluk mentioned against each shall be as shown against in Column (1) thereof.

(1)

No. N-7871/2017.

18th September 2018.

SCHEDULE

District—Ernakulam.

Taluk—Aluva.

Village—Mookkannoor.

<i>Sl No.</i>	<i>Sy No.</i>	<i>Sub Div. No.</i>	<i>Re. Sy. block</i>	<i>Re. Sy. No.</i>	<i>Re. Sy. Sub div.</i>	<i>Municipality/ Panchayat/ Corporation</i>	<i>Name of Local Body</i>	<i>Name & No. of ward</i>	<i>Classification by use</i>	<i>Fair Value Per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
3457 (A)	1215	ID2	16	71	1-3 1-5	Mookkannoor Panchayath	Mookkannoor	Parambayam No. 14	Residential Plot with Panchayath road access	87,500

No. N-1261/2018.

26th September 2018.

SCHEDULE

District—Ernakulam.

Taluk—Paravoor.

Village—Kunnukara.

<i>Sl No.</i>	<i>Sy No.</i>	<i>Sub Div. No.</i>	<i>Re. Sy. block</i>	<i>Re. Sy. No.</i>	<i>Re. Sy. Sub div.</i>	<i>Municipal/ Panchayat/ Corporation</i>	<i>Name of Local Body</i>	<i>Name & No. of ward</i>	<i>Classification by use</i>	<i>Fair Value Per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
9425 (A)	724	1-1	Panchayath	Kunnukara	Attupuram 2	Residential Plot with Private road access	1,38,000

Revenue Divisional Office,
Fort Cochi(Sd.)
Revenue Divisional Officer.**PALAKKAD DISTRICT**

FORM 'A'

[See Rule 4]

NOTIFICATION

No. D 3680/2011.

28th September 2018.

Whereas, it is expedient to publish the fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with rule (4) of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, THEREFORE, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number in respect of the land situated in the Survey/Re-Survey numbers of the Village and Taluk mentioned against each shall be as shown against it in Column (11) thereof.

SCHEDULE

DISTRICT—PALAKKAD.

<i>Sl No.</i>	<i>Sy No.</i>	<i>Sub Div. No.</i>	<i>Block No.</i>	<i>Re. Sy. No.</i>	<i>Re. Sy. Sub div. No.</i>	<i>Municipal/ Panchayat/ Corporation</i>	<i>Name of Local Body</i>	<i>Ward No.</i>	<i>Classification by use</i>	<i>Fair Value Per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1			121	24	1	Municipality	Chittur Tattamangalam		Wet land	30,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
<i>Taluk—Chittur.</i>						<i>Village—Kozhipathy.</i>				
1			34	449	3	Panchayath	Kozhinjampara	12	Garden land without road access	24,000
2			34	449	4	Panchayath	Kozhinjampara	12	Garden land without road access	24,000
3			34	455	1	Panchayath	Kozhinjampara	12	Garden land without road access	24,000
4			34	455	11	Panchayath	Kozhinjampara	12	Garden land without road access	24,000
5			34	458	1	Panchayath	Kozhinjampara	12	Garden land without road access	24,000
<i>Taluk—Chittur.</i>						<i>Village—Moolathara.</i>				
1			45	238	1/1	Panchayath	Perumatty		Wet land	10,000
2			45	238	1/2	Panchayath	Perumatty		Wet land	10,000
3			45	246		Panchayath	Perumatty		Wet land	10,000
4			45	246	2/1	Panchayath	Perumatty		Garden land with road access	18,750
5			45	246	2/2	Panchayath	Perumatty		Garden land with road access	18,750
6			45	271	2	Panchayath	Perumatty		Wet land	12,500
<i>Taluk—Chittur.</i>						<i>Village—Nalleppilly.</i>				
1			38	152	20	Panchayath	Nalleppilly		Residential plot without vehicular access	27,000
<i>Taluk—Chittur.</i>						<i>Village—Pattanchery.</i>				
1			48	560	19	Panchayath	Pattanchery	5	Garden land with road access	33,000
2			48	560	20	Panchayath	Pattanchery	5	Garden land with road access	33,000
3			48	88	10	Panchayath	Pattanchery	11	Residential plot with Private Road access	24,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
<i>Taluk—Chittur.</i>									<i>Village—Pallasana.</i>	
1			4	353	18	Panchayath	Pallasana	6	Wet land	75,000
<i>Taluk—Chittur.</i>									<i>Village—Vallanghy.</i>	
1			55	631	12	Panchayath	Nemmara		Residential plot with Panchayath road access	1,37,500
<i>Taluk—Alathur.</i>									<i>Village—Kuthannur-1.</i>	
1			11	222	10	Panchayath	Kuthannur		Residential plot with Private road access	56,250
<i>Taluk—Alathur.</i>									<i>Village—Kannambra-1.</i>	
1			36	300	7	Panchayath	Kannambra		Residential plot with Panchayath road access	82,500
<i>Taluk—Alathur.</i>									<i>Village—Melarcode.</i>	
1			24	522	1	Panchayath	Melarcode		Wet land	13,200
<i>Taluk—Alathur.</i>									<i>Village—Vadakkancherry-1.</i>	
1			45	155	6	Panchayath	Vadakkancherry		Wet land	2,50,000
			45	446	8	Panchayath	Vadakkancherry		Residential Plot with Panchayath road access	74,000
<i>Taluk—Alathur.</i>									<i>Village—Thenkurissi-2.</i>	
1			20	135	11	Panchayath	Thenkurissi		Garden land with road access	1,45,000
<i>Taluk—Alathur.</i>									<i>Village— Tarur-1.</i>	
1			7	165	7	Panchayath	Tarur		Residential Plot with Panchayath road access	82,500
<i>Taluk—Palakkad</i>									<i>Village—Akathethara</i>	
1			24	73	6	Panchayath	Akathethara		Residential Plot with Panchayath road access	1,25,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
<i>Taluk—Palakkad</i>						<i>Village—Kannadi-2.</i>				
1			50	112	1	Panchayath	Kannadi	5	Wet land	3,85,000
2			50	112	2	Panchayath	Kannadi	5	Wet land	3,85,000
<i>Taluk—Palakkad</i>						<i>Village—Kodumbu.</i>				
1			46	627	5	Panchayath	Kodumbu		Wet land	1,12,500
2			47	579	2	Panchayath	Kodumbu	9	Residential Plot with Private road access	81,400
<i>Taluk—Palakkad</i>						<i>Village—Kongad-1.</i>				
1			2	490	3	Panchayath	Kongad	10	Residential Plot with Panchayath road access	1,20,000
<i>Taluk—Palakkad.</i>						<i>Village—Malampuzha-1.</i>				
			28	111	17	Panchayath	Malampuzha	7	Residential Plot with Private road access	63,000
	1		28	111	18	Panchayath	Malampuzha	7		
<i>Taluk—Palakkad.</i>						<i>Village—Mannur.</i>				
		1	9	382	6	Panchayath	Mannur		Residential Plot with Private road access	30,000
<i>Taluk—Palakkad.</i>						<i>Village—Marutharoad.</i>				
1			38	465	3	Panchayath	Marutharoad	..	Wet land	2,50,000
<i>Taluk—Palakkad.</i>						<i>Village—Palakkad-1.</i>				
1	332		11			Municipality	Palakkad	3	Residential Plot with Municipal road access	3,89,025
2	401	2B3	7			Municipality	Palakkad	5	Residential Plot with Municipal road access	4,86,281
<i>Taluk—Palakkad.</i>						<i>Village—Palakkad-2.</i>				
	646		14			Municipality	Palakkad	1	Wet land	1,50,000

District—Palakkad.

Taluk—Palakkad.

Village—Pirayiri

<i>Serial No.</i>	<i>Survey No.</i>	<i>Sub Division No.</i>	<i>Block No Notified in 6-3-2010</i>	<i>Correct Block No.</i>	<i>Re-survey No.</i>	<i>Re.Sy Sub Div. No.</i>	<i>Ibody type</i>	<i>Name of Local body</i>	<i>Ward No</i>	<i>Classification by use</i>	<i>Fair Value as per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1			20	19	572	2	Panchayath	Pirayiri		Wet land	25,000
2			20	19	572	3	Panchayath	Pirayiri		Wet land	25,000
3			20	19	572	4	Panchayath	Pirayiri		Wet land	25,000
4			20	19	572	5	Panchayath	Pirayiri		Wet land	25,000
5			20	19	572	6	Panchayath	Pirayiri		Wet land	25,000
6			20	19	572	7	Panchayath	Pirayiri		Residential Plot with Pan/ Mun/Corp Road access	50,000
7			20	19	573	1	Panchayath	Pirayiri		Wet land	25,000
8			20	19	573	2	Panchayath	Pirayiri		Wet land	25,000
9			20	19	573	3	Panchayath	Pirayiri		Wet land	25,000
10			20	19	573	4	Panchayath	Pirayiri		Wet land	25,000
11			20	19	573	5	Panchayath	Pirayiri		Wet land	25,000
12			20	19	573	6	Panchayath	Pirayiri		Wet land	25,000
13			20	19	573	7	Panchayath	Pirayiri		Wet land	25,000
14			20	19	573	8	Panchayath	Pirayiri		Wet land	25,000
15			20	19	573	9	Panchayath	Pirayiri		Wet land	25,000
16			20	19	573	10	Panchayath	Pirayiri		Wet land	25,000
17			20	19	573	11	Panchayath	Pirayiri		Wet land	25,000
18			20	19	574	1	Panchayath	Pirayiri		Wet land	25,000
19			20	19	574	2	Panchayath	Pirayiri		Wet land	25,000
20			20	19	574	3	Panchayath	Pirayiri		Wet land	25,000
21			20	19	574	4	Panchayath	Pirayiri		Wet land	25,000
22			20	19	575	1	Panchayath	Pirayiri		Wet land	25,000
23			20	19	575	2	Panchayath	Pirayiri		Wet land	25,000
24			20	19	575	3	Panchayath	Pirayiri		Wet land	30,000
25			20	19	575	4	Panchayath	Pirayiri		Wet land	30,000
26			20	19	575	5	Panchayath	Pirayiri		Wet land	30,000
27			20	19	575	6	Panchayath	Pirayiri		Wet land	30,000
28			20	19	575	7	Panchayath	Pirayiri		Wet land	30,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
29			20	19	575	8	Panchayath	Pirayiri		Wet land	30,000
30			20	19	575	9	Panchayath	Pirayiri		Wet land	30,000
31			20	19	576	1	Panchayath	Pirayiri		Wet land	30,000
32			20	19	576	2	Panchayath	Pirayiri		Wet land	30,000
33			20	19	576	3	Panchayath	Pirayiri		Wet land	30,000
34			20	19	577	1	Panchayath	Pirayiri		Wet land	30,000
35			20	19	577	2	Panchayath	Pirayiri		Wet land	30,000
36			20	19	577	3	Panchayath	Pirayiri		Wet land	30,000
37			20	19	577	4	Panchayath	Pirayiri		Wet land	30,000
38			20	19	577	5	Panchayath	Pirayiri		Wet land	30,000
39			20	19	577	6	Panchayath	Pirayiri		Wet land	30,000
40			20	19	577	7	Panchayath	Pirayiri		Wet land	30,000
41			20	19	577	8	Panchayath	Pirayiri		Wet land	30,000
42			20	19	577	9	Panchayath	Pirayiri		Wet land	30,000
43			20	19	578	1	Panchayath	Pirayiri		Wet land	30,000
44			20	19	578	2	Panchayath	Pirayiri		Wet land	30,000
45			20	19	578	3	Panchayath	Pirayiri		Wet land	25,000
46			20	19	578	4	Panchayath	Pirayiri		Wet land	25,000
47			20	19	578	5	Panchayath	Pirayiri		Wet land	25,000
48			20	19	578	6	Panchayath	Pirayiri		Wet land	25,000
49			20	19	578	7	Panchayath	Pirayiri		Wet land	25,000
50			20	19	578	8	Panchayath	Pirayiri		Wet land	25,000
51			20	19	578	9	Panchayath	Pirayiri		Wet land	25,000
52			20	19	578	10	Panchayath	Pirayiri		Wet land	25,000
53			20	19	578	11	Panchayath	Pirayiri		Wet land	25,000
54			20	19	578	12	Panchayath	Pirayiri		Wet land	25,000
55			20	19	578	13	Panchayath	Pirayiri		Wet land	25,000
56			20	19	579	1	Panchayath	Pirayiri		Wet land	25,000
57			20	19	579	2	Panchayath	Pirayiri		Wet land	25,000
58			20	19	579	3	Panchayath	Pirayiri		Wet land	25,000
59			20	19	579	4	Panchayath	Pirayiri		Wet land	25,000
60			20	19	579	5	Panchayath	Pirayiri		Wet land	25,000
61			20	19	580	1	Panchayath	Pirayiri		Wet land	25,000
62			20	19	580	2	Panchayath	Pirayiri		Wet land	25,000
63			20	19	580	3	Panchayath	Pirayiri		Wet land	25,000
64			20	19	580	4	Panchayath	Pirayiri		Wet land	25,000
65			20	19	580	5	Panchayath	Pirayiri		Wet land	25,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
66			20	19	580	6	Panchayath	Pirayiri		Wet land	25,000
67			20	19	580	7	Panchayath	Pirayiri		Wet land	25,000
68			20	19	581	1	Panchayath	Pirayiri		Wet land	25,000
69			20	19	581	2	Panchayath	Pirayiri		Wet land	25,000
70			20	19	581	3	Panchayath	Pirayiri		Wet land	25,000
71			20	19	581	4	Panchayath	Pirayiri		Wet land	25,000
72			20	19	581	5	Panchayath	Pirayiri		Wet land	25,000
73			20	19	581	6	Panchayath	Pirayiri		Wet land	25,000
74			20	19	581	7	Panchayath	Pirayiri		Wet land	25,000
75			20	19	582	1	Panchayath	Pirayiri		Wet land	25,000
76			20	19	582	2	Panchayath	Pirayiri		Wet land	25,000
77			20	19	582	3	Panchayath	Pirayiri		Wet land	25,000
78			20	19	582	4	Panchayath	Pirayiri		Wet land	25,000
79			20	19	582	5	Panchayath	Pirayiri		Wet land	25,000
80			20	19	582	6	Panchayath	Pirayiri		Wet land	25,000
81			20	19	582	7	Panchayath	Pirayiri		Wet land	25,000
82			20	19	582	8	Panchayath	Pirayiri		Wet land	25,000
83			20	19	582	9	Panchayath	Pirayiri		Wet land	25,000
84			20	19	583	1	Panchayath	Pirayiri		Wet land	25,000
85			20	19	583	2	Panchayath	Pirayiri		Wet land	25,000
86			20	19	583	3	Panchayath	Pirayiri		Wet land	25,000
87			20	19	583	4	Panchayath	Pirayiri		Wet land	25,000
88			20	19	583	10	Panchayath	Pirayiri		Wet land	25,000
89			20	19	584	1	Panchayath	Pirayiri		Wet land	25,000
90			20	19	584	2	Panchayath	Pirayiri		Wet land	25,000
91			20	19	584	3	Panchayath	Pirayiri		Wet land	25,000
92			20	19	584	4	Panchayath	Pirayiri		Wet land	25,000
93			20	19	584	5	Panchayath	Pirayiri		Wet land	25,000
94			20	19	584	6	Panchayath	Pirayiri		Wet land	25,000
95			20	19	584	7	Panchayath	Pirayiri		Wet land	25,000
96			20	19	585	1	Panchayath	Pirayiri		Wet land	25,000
97			20	19	585	2	Panchayath	Pirayiri		Wet land	25,000
98			20	19	585	3	Panchayath	Pirayiri		Wet land	25,000
99			20	19	585	4	Panchayath	Pirayiri		Wet land	25,000
100			20	19	585	5	Panchayath	Pirayiri		Wet land	25,000
101			20	19	585	6	Panchayath	Pirayiri		Wet land	25,000
102			20	19	585	7	Panchayath	Pirayiri		Wet land	25,000
103			20	19	585	8	Panchayath	Pirayiri		Wet land	25,000
104			20	19	585	9	Panchayath	Pirayiri		Wet land	25,000
105			20	19	585	10	Panchayath	Pirayiri		Wet land	25,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
106			20	19	585	11	Panchayath	Pirayiri		Wet land	25,000
107			20	19	585	12	Panchayath	Pirayiri		Wet land	25,000
108			20	19	586	1	Panchayath	Pirayiri		Wet land	30,000
109			20	19	586	2	Panchayath	Pirayiri		Wet land	30,000
110			20	19	586	3	Panchayath	Pirayiri		Wet land	30,000
111			20	19	586	4	Panchayath	Pirayiri		Wet land	30,000
112			20	19	586	5	Panchayath	Pirayiri		Wet land	30,000
113			20	19	586	6	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
114			20	19	586	7	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
115			20	19	586	8	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
116			20	19	586	9	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
117			20	19	586	10	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
118			20	19	586	11	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
119			20	19	586	12	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
120			20	19	586	13	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
121			20	19	586	14	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
122			20	19	586	15	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000
123			20	19	586	16	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	65,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
124		20	19	586	17		Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	65,000
125		20	19	586	18		Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	60,000
126		20	19	586	19		Panchayath	Pirayiri		Wet land	30,000
127		20	19	586	20		Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	60,000
128		20	19	586	21		Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	25,000
129		20	19	587	1		Panchayath	Pirayiri		Wet land	25,000
130		20	19	587	2		Panchayath	Pirayiri		Wet land	25,000
131		20	19	587	3		Panchayath	Pirayiri		Wet land	25,000
132		20	19	587	4		Panchayath	Pirayiri		Wet land	25,000
133		20	19	587	5		Panchayath	Pirayiri		Wet land	25,000
134		20	19	587	6		Panchayath	Pirayiri		Wet land	25,000
135		20	19	587	7		Panchayath	Pirayiri		Wet land	25,000
136		20	19	587	8		Panchayath	Pirayiri		Wet land	25,000
137		20	19	587	9		Panchayath	Pirayiri		Wet land	25,000
138		20	19	587	10		Panchayath	Pirayiri		Wet land	25,000
139		20	19	587	11		Panchayath	Pirayiri		Wet land	25,000
140		20	19	587	12		Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	50,000
141		20	19	587	13		Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	50,000
142		20	19	587	14		Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	50,000
143		20	19	587	15		Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	50,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
144			20	19	587	16	Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	50,000
145			20	19	587	17	Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	50,000
146			20	19	587	18	Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	50,000
147			20	19	587	19	Panchayath	Pirayiri		Residential Plot with Pan./Mun./Corp. Road access	50,000
148			20	19	587	20	Panchayath	Pirayiri		Wet land	25,000
149			20	19	588	1	Panchayath	Pirayiri		Wet land	25,000
150			20	19	588	2	Panchayath	Pirayiri		Wet land	25,000
151			20	19	588	3	Panchayath	Pirayiri		Wet land	25,000
152			20	19	588	4	Panchayath	Pirayiri		Wet land	25,000
153			20	19	588	5	Panchayath	Pirayiri		Wet land	25,000
154			20	19	588	6	Panchayath	Pirayiri		Wet land	25,000
155			20	19	588	7	Panchayath	Pirayiri		Wet land	25,000
156			20	19	588	8	Panchayath	Pirayiri		Wet land	25,000
157			20	19	588	9	Panchayath	Pirayiri		Wet land	25,000
158			20	19	588	10	Panchayath	Pirayiri		Wet land	25,000
159			20	19	588	11	Panchayath	Pirayiri		Wet land	25,000
160			20	19	588	12	Panchayath	Pirayiri		Wet land	25,000
161			20	19	588	13	Panchayath	Pirayiri		Wet land	25,000
162			20	19	589	1	Panchayath	Pirayiri		Wet land	25,000
163			20	19	589	2	Panchayath	Pirayiri		Wet land	25,000
164			20	19	589	3	Panchayath	Pirayiri		Wet land	25,000
165			20	19	589	4	Panchayath	Pirayiri		Wet land	25,000
166			20	19	589	5	Panchayath	Pirayiri		Wet land	25,000
167			20	19	589	6	Panchayath	Pirayiri		Wet land	25,000
168			20	19	590	1	Panchayath	Pirayiri		Wet land	25,000
169			20	19	590	2	Panchayath	Pirayiri		Wet land	25,000
170			20	19	590	3	Panchayath	Pirayiri		Wet land	25,000
171			20	19	590	4	Panchayath	Pirayiri		Wet land	25,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
172			20	19	591	1	Panchayath	Pirayiri		Wet land	25,000
173			20	19	591	2	Panchayath	Pirayiri		Wet land	25,000
174			20	19	591	3	Panchayath	Pirayiri		Wet land	25,000
175			20	19	591	4	Panchayath	Pirayiri		Wet land	25,000
176			20	19	591	5	Panchayath	Pirayiri		Wet land	25,000
177			20	19	591	6	Panchayath	Pirayiri		Wet land	25,000
178			20	19	591	7	Panchayath	Pirayiri		Wet land	25,000
179			20	19	591	8	Panchayath	Pirayiri		Wet land	25,000
180			20	19	591	9	Panchayath	Pirayiri		Wet land	25,000
181			20	19	591	10	Panchayath	Pirayiri		Wet land	25,000
182			20	19	591	11	Panchayath	Pirayiri		Wet land	25,000
183			20	19	591	12	Panchayath	Pirayiri		Wet land	25,000
184			20	19	592	1	Panchayath	Pirayiri		Wet land	25,000
185			20	19	592	2	Panchayath	Pirayiri		Wet land	25,000
186			20	19	592	3	Panchayath	Pirayiri		Wet land	25,000
187			20	19	592	4	Panchayath	Pirayiri		Wet land	25,000
188			20	19	592	5	Panchayath	Pirayiri		Wet land	25,000
189			20	19	592	6	Panchayath	Pirayiri		Wet land	25,000
190			20	19	592	7	Panchayath	Pirayiri		Wet land	25,000
191			20	19	592	8	Panchayath	Pirayiri		Wet land	25,000
192			20	19	592	9	Panchayath	Pirayiri		Wet land	25,000
193			20	19	592	10	Panchayath	Pirayiri		Wet land	25,000
194			20	19	592	11	Panchayath	Pirayiri		Wet land	25,000
195			20	19	593	2	Panchayath	Pirayiri		Wet land	25,000
196			20	19	593	3	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	50,000
197			20	19	593	4	Panchayath	Pirayiri		Residential Plot with Pan./ Mun./Corp. Road access	50,000
198			20	19	593	5	Panchayath	Pirayiri		Wet land	25,000
199			20	19	593	6	Panchayath	Pirayiri		Wet land	25,000
200			20	19	593	7	Panchayath	Pirayiri		Wet land	25,000
201			20	19	593	8	Panchayath	Pirayiri		Wet land	25,000
202			20	19	593	9	Panchayath	Pirayiri		Wet land	25,000
203			20	19	594	2	Panchayath	Pirayiri		Wet land	30,000
204			20	19	594	3	Panchayath	Pirayiri		Wet land	30,000
205			20	19	594	4	Panchayath	Pirayiri		Wet land	30,000
206			20	19	594	5	Panchayath	Pirayiri		Wet land	30,000
207			20	19	594	6	Panchayath	Pirayiri		Wet land	30,000

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
<i>Taluk—Palakkad.</i>										<i>Village—Palakkad-3</i>	
1	3159	1	74			Municipality	Palakkad	2		Garden land with road access	2,96,400
<i>Taluk—Palakkad.</i>										<i>Village—Pirayiri</i>	
1			19	314	6	Panchayath	Pirayiri			Residential plot with Panchayath road access	1,00,000
2			20	29	47	Panchayath	Pirayiri			Residential plot with Panchayath road access	1,50,000
<i>Taluk—Palakkad.</i>										<i>Village—Polppully.</i>	
1			44	571	9	Panchayath	Polpully	5		Residential Plot with Panchayath road access	68,750
<i>Taluk—Palakkad.</i>										<i>Village—Pudussery West.</i>	
1			36	351	18	Panchayath	Pudussery			Residential Plot with Panchayath road access	2,15,000
<i>Taluk—Palakkad.</i>										<i>Village—Yakkara.</i>	
1	4265	1	90			Municipality	Palakkad			Wetland	4,50,000

Revenue Divisional Office,
Palakkad.

(Sd.)
Revenue Divisional Officer.

WAYANAD DISTRICT

FORM 'C'

[See Rule 5(8)]

NOTIFICATION

No. DCWYD/3261/18-B5.

3rd October 2018.

Whereas, it is expedient to publish a notification showing revised Value of Land as required under Section 28(A) of the Kerala Stamp Act, 1959, read with sub rule (8) of Rule 5 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, the fair value of land in Resurvey No. 220/2, 220/3, 220/4, Block 25, Kunnathidavaka Village, Vythiry Taluk of the Wayanad District is hereby fixed finally as shown in the Schedule hereto:

SCHEDULE

<i>Name of District</i>	<i>Name of Taluk</i>	<i>Name of Village and Survey number with Sub-division number</i>	<i>Corporation/ Municipality/ Panchayath</i>	<i>Ward</i>	<i>Classification by use</i>	<i>Revised classification of land</i>	<i>Revised fair value of land per Are (₹)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Wayanad	Vythiry	Kunnathidavaka Re. Sy. No. 220/2, Block 25	Vythiry	Lakkidi	Hill Tract with Road Access	Hill tract without Road Access	24,700
Wayanad	Vythiry	Kunnathidavaka Re. Sy. No. 220/3, Block 25	Vythiry	Lakkidi	Hill Tract with Road Access	Hill tract without Road Access	24,700
Wayanad	Vythiry	Kunnathidavaka Re. Sy. No. 220/4, Block 25	Vythiry	Lakkidi	Hill Tract with Road Access	Hill tract without Road Access	24,700

Collectorate,
Wayanad.

(Sd.)
District Collector.

KASARAGODE DISTRICT

ERRATUM NOTICE

No. B2 240/2018.

4th September 2018.

It is hereby notified that the name of Village mentioned in the notification related to the fair value of land R. S. No. 197/4 (Survey No. 261/3) in Mogral Puthur Panchayath published in the Kerala Extra Ordinary Gazette with No. 1873, dated 12-7-2018 bearing No. B2-240/18 (1), (2) has been incorrectly mentioned as Kudlu and it is rectified as Puthur.

All the other conditions in the Gazette No. 1873, dated, 12-7-2018 remain unchanged.

Revenue Divisional Office,
Kasaragod.

(Sd.)
Revenue Divisional Officer.